

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

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**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA (IB) No.301/9/HDB/2017
NAME OF THE COMPANY	Ind-Barath Energies (Thoothukkudi) Ltd
NAME OF THE PETITIONER(S)	Global Coal Ventures Pvt Ltd
NAME OF THE RESPONDENT(S)	Ind-Barath Energies (Thoothukkudi) Ltd
UNDER SECTION	Sec 9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Gaurav Kumar	PCS	gauravkumarjain@hotmail.com. 9884464319	

**Counsel for Respondent(s):**


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. Gaurav Kumar, learned PCS for the petitioner and none appears for the Corporate Debtor.

Post the case on 15.01.2018.

  
**Member (Technical)**

Srikanth

  
**Member (Judicial)**